

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-242/2010/1285/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Rita Kar,  
Special Judge, CBI, Assam,  
Addl. Court No. 3, Guwahati.

Dated, Guwahati the 9<sup>th</sup> March, 2022.

Sub: **Casual leave.**

Ref:- Your Letter No. SPL/CBI-3/35/CL(O)/214, dtd. 08.03.2022

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual on 09.03.2022**, has been granted. The Special Judge, CBI, Assam, Addl. Court No. 1, and in his absence, the Special Judge, CBI, Assam, Addl. Court No. 2 shall remain in charge of your Court and office in your absence.

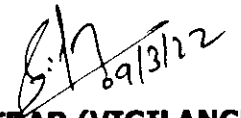
Yours faithfully,

Sdt

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-242/2010/1286-1287-1288 /A, dated** , 09-03-2022  
Copy to:-

1. The Special Judge, CBI, Assam, Addl. Court No. 1, Guwahati .
2. The Special Judge, CBI, Assam, Addl. Court No. 2, Guwahati.
3.  The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**  
Rdt